NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 34(ND)/201/ CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2016

NAME OF THE COMPANY:

Sh. Hari Prakash Poddar

Vs.

M/s. Shree Shree Radha Swamy Plastics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Dr. Anung kr. Agerwel, Advocali Petitioners Quary pda

2. KARAN BAHL, Adv. Petitioner Buerfold

Order

The matter is part heard before the Bench comprising of myself/and Hon'ble Mr. S.K. Mohapatra, Member (T).

Accordingly, the hearing is adjourned to 07.09.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(INA MALHOTRA) MEMBER (J)

16th August, 2016 (A.K. Arora)